

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 159/16	TP 238/17	Hearing	391 / 394	MD Retail India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	<i>Shri Ratakonda Murali</i> 884546952	<i>Petitioner</i>	<i>Shri Ratakonda Murali</i>
2.	<i>SINCHANAM.R</i>	<i>Respondent</i>	<i>Dr. Ashok Kumar Mishra</i>

Counsel for Petitioner is present. Counsel for petitioner filed affidavit that notices to other authorities is not necessary. She requested time to file certificate regarding accounting treatment, valuation, etc., as per provisions of Section 230 to 232 of Companies Act, 2013.

List it on 01.06.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)